

NOTIFICATION**PART - A**

The following transfer and postings of Judicial Officers in the cadre of District Judge are ordered in the interest of public service to take effect immediately:-

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri G.Nanjundaiah	District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayuktha, M.S.Building, Bengaluru. (ON REPATRIATION)	District and Sessions Judge, Yadgir. (Vice Sri Nandakumar B. - transferred vide this office notification dated 25.11.2022)
2	Sri Shivaji Anant Nalawade	Addl. District and Sessions Judge-FTSC-I, U.K.Karwar. (Special court of trial of cases filed under POCSO Act)	Prl. District and Sessions Judge, Vijayapura. (Vacant Court)
3	Sri Shuklaksha Palan	I Addl. Prl. Judge, Family Court, Bengaluru.	Prl. District and Sessions Judge, Kolar. (Vacant Court)
4	Sri Shivakumara B	XX Addl. City Civil and Sessions Judge, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayuktha, M.S.Building, Bengaluru. (Vice Sri G.Nanjundaiah - transferred)

Contd...

1	2	3	4
5	Sri B.Ganeshha	II Addl. District and Sessions Judge, U.K.Karwar.	Addl. District and Sessions Judge-FTSC-I, U.K.Karwar. (Special court of trial of cases filed under POCSO Act) (Vice Sri Shivaji Anant Nalawade – transferred)

PART – B

The Presiding Officer of the court of Addl. District and Sessions Judge-FTSC-I, U.K.Karwar is concurrently appointed as the Presiding Officer of the court of II Addl. District and Sessions Judge, U.K.Karwar with effect from the date of assumption of the charge of the court of Addl. District and Sessions Judge-FTSC-I, U.K.Karwar by Sri B. Ganeshha and until further orders.

BY ORDER OF THE HIGH COURT

Sd/-

(MURALIDHARA PAI B.)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

- 1 The Prl. City Civil & Sessions Judge, Bengaluru City, Prl. Judge, Family Court, Bengaluru and Prl. District & Sessions Judges of Kolar, U.K.Karwar, Vijayapura and Yadgir.
- 2 The Officer at Sl.No.1 (**PART-A**) of the notification with a direction to get himself relieved from the present charge of his post only after receipt of necessary repatriation orders from the Government and then proceed to take charge of his new post immediately.
- 3 The Officers at Sl.No.2, 3 and 5 (**PART-A**) of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts immediately.
- 4 The officer at Sl.No.4 (**PART-A**) of the notification with a direction to get himself relieved from the present charge of his post only after receipt of necessary appointment order from the Government and then proceed to take charge of his new post immediately.

- 5 The Courts concerned.
- 6 The Accountant General in Karnataka, Bengaluru.
- 7 The A.R (S.S)-cum-P.S. to Hon'ble the Chief Justice.
- 8 The Registrar General/ Registrar (Statistics and Review)/Registrar (Vigilance)/ Registrar (Recruitment)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/Registrar (Administration)/ Registrar (Protocol and Hospitality)/Registrar (Computers) and Secretary to Hon'ble the Chief Justice.
- 9 All the Private Secretaries to the Hon'ble Judges.
- 10 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 11 The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
- 12 The Registrar, Karnataka Lokayuktha, Bengaluru.
- 13 The Director, Karnataka Judicial Academy, Bengaluru.
- 14 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 15 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 16 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 17 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 18 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 19 The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
- 20 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 21 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 22 The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 23 The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 24 Spare copies.